

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.121/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.46/2015
NAME OF THE COMPANY	GSR Textiles Private Limited
NAME OF THE PETITIONER(S)	G Srinivasa Rao & Anothers
NAME OF THE RESPONDENT(S)	GSR Textiles Private Limited & (05) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	98 49 05 66 5 2	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju in R1-R5	Advocate	vbraju1@gmail.com 98491 20947	

Sl.No.7

CP No. 46/2015 (TP No.121/HDB/2016)

In the matter of G. Srinivasa Rao & Another Vs. GSR
Textiles Private Limited & 05 others.

Date of order: 22.02.2018

ORDER

Heard Shri S. Chidambaram, Ld. PCS for the Petitioner and
Shri V.B. Raju, Ld. Counsel for the Respondent.

The case was instituted in the year 2015 in the then CLB and
transferred to this Bench on its constitution in the year 2016.
There are several developments taken place in the meanwhile
and the case was heard and reserved for orders.

Since Hon'ble Member (Technical) is transferred, and due to
paucity of time, the case could not be decided by the same
Bench and therefore the case is reopened and posted for final
hearing on **20.03.2018**. Parties are directed to place on
record the latest developments taken place in the meanwhile,
on the next date of hearing.

Member (T)

Member (J)

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